

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI



(5)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/17/2017
NAME OF THE PETITIONER(S) : S.P. VELUMANI
NAME OF THE RESPONDENT(S) : MAGNUM SPINNING MILLS INDIA PVT LTD
UNDER SECTION : 241/242 OF COMPANIES ACT 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	R. VIDHYASHANKAR R. ASHOK KUTAR	Counsel for Respondent	
2.	S. Manjula DM, for KSR & CO CBE	Counsel for petitioner	

ORDER

Counsels for both the parties are present. Counsel for the Respondent prayed for time to file counter to the Application filed for amendment of the petition. At request, time is enlarged. Put up on **04.12.2017 at 10.30 A.M.**

sd/-
MEMBER (TECHNICAL)
ghk

sd/-
MEMBER (JUDICIAL)